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the Review of Automobile Ancillary Industry. [Placed in library. See No LT-701K-74].

#### The Matin\* Products Export Development Authority (Second Amendment) Rules 1974.

SHRI A. C. GEORGE: Sir, 1 also bes to lay on the table a copy (ra English and Hindi) of the Ministry of Commerce Nnti-Scation S.O. No. 913 dated the 6th April. 1974, publishing the Marine Products Ex-oort Development Authority (Second Amendment) Rules, 1974, under sub-sectioa G) of section 33 of the Marine Products Export Development Authority Act, 1972, together with a statement (in English and Hindi) giving reasons for the delay in laying the Notification. [Placed in library. See No. LT-7017/741.

# Notification of the Ministry of Finance 'Department of Revenue and Insurance)

THE DEPUTY MINISTER IN THE MINISTRY OF FINACE (SHRIMATI SUSHILA ROHATGI): Sir, 1 beg to lav on the Table a copy each (in English and yindi) of the Ministry of Finance (Department of Revenue and Insurance) Notifications G.S.R. Nos. 201(E) to 207(E) dated <he 1st May. 1974. together with an Expla-tatory Memorandum thereon. [Placed in Hbrary. See No LT-6957/74).

# Innual Report (1972-73) and related pacers of the Film Finance Corporation Ltd.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI 1. K. GUJRAL): Sir, on behalf of Shri Dharam Bir Sinha. I beg to lav on the Table under subsection (1) of section 619-A of the Companies Act. 1956, a copy each (in English and Hindi of the following pa-ners:—

(i) Thirteenth Annual Report and Accounts of the Film Finance Corporation Limited for the year 1972-73 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. lii) Review by Government on the working of the Corporation. [Placed in library. See No. LT-7025/74].

## श्री राजनारायण (उत्तर प्रदेश) श्रीमान् म यह निवेदन करना जाहता हं . . . (श्यवधान)

MR. CHAIRMAN: There is no point of order. Mr. Kalyan Roy, you are unnecessarily rising up.

SHRI BHUPESH GUPTA (West Bengal): Sir, on a point of order. There is no paper in the name of Mr. Gujral. Mr. ! Gujral may be laying a false paper like | the false news that he is giving. It is very important. Mr. Gujral.'s name is not there. We are apprehensive that he is spreading false news. How do I know that he is not laying a false paper on the Table? (Interruptions).

MR. CHAIRMAN: Please sit down. Order, please.

### BROCHURE ON SALARIES, ALLOW-ANCES AND AMENITIES ENJOYED BY MEMBERS OF CERTAIN FOR-EIGN PARLIAMENTS

SHRIMATI PRATIBHA SINGH (Bihar): Sir, I beg to lay on the Table a copy of the Brochure on Salaries, Allowances and amenities enjoyed by Members of certain foreign Parliaments, as authorised by the Allowances of Members of Parliament.

SHRI SASANKASEKHAR SANYAL (West Bengal): Sir. may 1 seek your indulgence for a little information on the brochure?

MR. CHAIRMAN: It is not done at this

# MOTION FOR ELECTION TO THE COUNCIL OF THE INDIAN INSTITUTE OF SCIENCE, BANGALORE.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Sir, I beg to move:

"That in pursuance of the provisions contained in sub-clause (e) of clause 9.1 of the Scheme for the Administration and Management of the Properties